## GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

# RAJYA SABHA UNSTARRED QUESTION NO. 680 ANSWERED ON 26<sup>TH</sup> JULY, 2023

### Construction of new classrooms for the State-run Government schools

680 Shri K.R.N. Rajeshkumar:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that, many State-run Government schools in the country require new classrooms as the existing one are in dilapidated conditions;
- (b) if so, the details of such classrooms, State-wise;
- (c) whether the Ministry is considering allocating more funds to State Governments for construction of new classrooms:
- (d) if so, the details of the funds allocated, State-wise; and
- (e) if not, the reasons therefor?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRIMATI ANNPURNA DEVI)

(a) to (e): The Department of School Education & Literacy, Ministry of Education is implementing Samagra Shiksha from 2018-19 to support States and UTs for strengthening of existing Government schools and for creation and augmentation of infrastructure facilities including classrooms based on the gaps determined from Unified District Information System for Education (UDISE+) and proposals received from respective State/ Union Territory. The need for schools and also the infrastructural facilities in schools including classrooms are worked out every year by the respective State/Union Territory on incremental basis depending on their need and priority and reflected in their Annual Work plan & Budget (AWP&B). These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and Union Territories.

Education is a subject in the Concurrent list of the Constitution and most of the schools come under jurisdiction of concerned States and UTs. State and UT Governments are the appropriate Governments under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and have the responsibility and mandate to provide infrastructure in schools in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective State RTE Rules. The Schedule to the RTE Act, 2009 lays down the norms and standards for a school building.

The funds approved during 2023-24 to the States/UTs for construction of additional classrooms in elementary and secondary & senior secondary schools are at Annexure-I and Annexure-II respectively.

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### Annexure-I

Annexure referred to in reply to parts (a) to (e) of Rajya Sabha Unstarred Question No. 680 to be answered on 26.07.2023 asked by Hon'ble MP Shri K.R.N. Rajeshkumar regarding Construction of New Classrooms for the State-run Government Schools

The funds approved during 2023-24 to the States/UTs for construction of additional classrooms in Elementary schools is as below:-

(Rs. in lakhs)

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Sl. No.	State/UT	Funds approved
1.	Andhra Pradesh	11092.50
2.	Arunachal Pradesh	150.00
3.	Assam	7038.00
4.	Chhattisgarh	3518.52
5.	Delhi	191.16
6.	Gujarat	3428.38
7.	Haryana	1840.00
8.	Himachal Pradesh	195.00
9.	Jammu & Kashmir	4543.12
10.	Jharkhand	478.00
11.	Ladakh	324.00
12.	Maharashtra	742.50
13.	Manipur	932.24
14.	Meghalaya	135.00
15.	Mizoram	17.20
16.	Nagaland	283.92
17.	Punjab	4603.63
18.	Rajasthan	3363.16
19.	Tamil Nadu	1819.00
20.	Telangana	65.00
21.	Tripura	894.74
22.	Uttar Pradesh	15005.90
23.	Uttarakhand	595.14
	Total	61256.11

Source: PRABANDH portal

Annexure referred to in reply to parts (a) to (e) of Rajya Sabha Unstarred Question No. 680 to be answered on 26.07.2023 asked by Hon'ble MP Shri K.R.N. Rajeshkumar regarding Construction of New Classrooms for the State-run Government Schools

The funds approved during 2023-24 to the States/UTs for construction of additional classrooms in Secondary & Senior Secondary schools is as below:-

(Rs. in lakhs)

Sl. No.	State/UT	Funds approved
1.	Andhra Pradesh	997.12
2.	Arunachal Pradesh	600.00
3.	Assam	17345.10
4.	Bihar	14390.55
5.	Chhattisgarh	2554.48
6.	Gujarat	505.89
7.	Haryana	6455.75
8.	Himachal Pradesh	526.50
9.	Jammu & Kashmir	4860.00
10.	Jharkhand	2303.96
11.	Ladakh	76.56
12.	Madhya Pradesh	9975.60
13.	Maharashtra	236.50
14.	Manipur	696.00
15.	Meghalaya	27.00
16.	Mizoram	144.00
17.	Nagaland	263.45
18.	Odisha	465.00
19.	Punjab	1359.31
20.	Rajasthan	3955.60
21.	Tamil Nadu	6705.00
22.	Telangana	3264.00
23.	Tripura	1320.00
24.	Uttarakhand	1023.88
25.	West Bengal	5903.45
Total		85954.70

Source: PRABANDH portal